

SCHEDULE II**FORM B****PUBLIC ANNOUNCEMENT***(Regulation 12 of the Insolvency and Bankruptcy Board of India**(Liquidation Process) Regulations, 2016)***FOR THE ATTENTION OF THE STAKE HOLDERS OF****JEPPIAAR POWER CORPORATION PRIVATE LIMITED**

Sl.No	PARTICULARS	DETAILS
1.	Name of Corporate Debtor	JEPPIAAR POWER CORPORATION PRIVATE LIMITED
2.	Date of Incorporation of Corporate Debtor	19/10/2009
3.	Authority under which Corporate Debtor is incorporated/registered	Registrar of Companies, Chennai
4.	Corporate Identity Number of Corporate Debtor	U40102TN2009PTC073252
5.	Address of the registered office and principal office (if any) of the Corporate Debtor	12, New No.29, Ganapathy Street, Royapettah, Chennai, Tamil Nadu - 600014
6.	Date of closure of Insolvency Resolution Process	24.6.2020 (CIRP Commenced on 04.03.2019 & 330 days completed on 28.1.2020)
7.	Liquidation Commencement Date of Corporate Debtor	25.06.2020
8.	Name, address, e mail address, telephone number and the registration number of the liquidator as registered with the Board and to be used for correspondence with the liquidator	Mr. S.R.SHRIRAAM SHEKHAR 4/363 A, "Sri Ramalayam", Saravanabawa Nagar First Street, Old Perungalathur, Chennai - 600063. <u>e-mail:shekhershriraam@gmail.com</u> Contact No: 9884019085 IBBI/IPA-003/IP-N000144/2017-2018/11598
9	Last date for submission of claims	25.07.2020 i.e.30 days from the Liquidation Commencement Date

Notice is hereby given that the Hon'ble National Company Law Tribunal, Chennai Bench has ordered the commencement of liquidation of the M/s. JEPPIAAR POWER CORPORATION PRIVATE LIMITED vide its order dated 25th June, 2020.

The stake holders of M/s. JEPPIAAR POWER CORPORATION PRIVATE LIMITED are hereby called upon to submit a proof of their claims on or before 25.07.2020 to the liquidator at the address mentioned against item No:8.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claim in person, by post or by electronic means. Claim Forms can be downloaded from the website: <https://ibbi.gov.in/home/downloads>.

Submission of false or misleading proofs of claim shall attract penalties.

Date : 30.6.2020
Place : Chennai.

S.R.SHRIRAAM SHEKHAR
Reg. No: IBBI/IPA-003/IP-N000144/2017-2018/11598
Liquidator of M/s. JEPPIAAR POWER CORPORATION
PRIVATE LIMITED

